

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1211

ANSWERED ON:29.11.2006

HEALTH CARE FACILITIES UNDER MOTHER CARE SCHEME

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has made any assessment of the areas which lack health care facilities in various States under the mother care scheme;
- (b) if so, the details thereof including the State identified;
- (c) whether any scheme has been formulated to give cash assistance to women to enable them to avail private treatment;
- (d) if so, the details thereof;
- (e) whether this facility has been extended to all income groups; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) : Government has been continuously reviewing availability of health care facilities in all the States and UT's for maternal care under its Reproductive and Child Health Programme.

(c) to (f) : Yes, Sir, Janani Suraksha Yojana (JSY), a safe motherhood intervention, has been introduced all over the country in 2005 under the National Rural Health Mission (NRHM) with the objective of reducing maternal and neo-natal mortality by promoting institutional delivery among the poor pregnant women. Cash assistance is available to the pregnant women also for availing services from accredited private institutions. A Statement providing details of Janani Suraksha Yojana is Annexed.

Annexure

Statement in reply to Part (c) to (f) of the Lok Sabha Unstarred Question no. 1211 for reply on 29.11.2006

Janani Suraksha Yojna (JSY) is a safe motherhood intervention under the National Rural Health Mission (NRHM) being implemented with the objective of reducing maternal and neo-natal mortality by promoting institutional delivery among the poor pregnant women. The Yojana, launched on 12th April 2005 is being implemented in all states and UTs. JSY is a 100% centrally sponsored scheme.

2. The Yojana has identified ASHA, the accredited social health activist as an effective link between the Government and the poor pregnant women in 10 low performing states, namely the 8 EAG states and Assam and J&K and the remaining NE States. Her main role is to facilitate pregnant women to avail services of maternal care and arrange referral transport.

3. The scheme focuses on the poor pregnant women with special dispensation for states having low institutional delivery rates & namely the states of Uttar Pradesh, Uttaranchal, Bihar, Jharkhand, Madhya Pradesh, Chhatisgarh, Assam, Orissa, Rajasthan and Jammu & Kashmir. While these states have been classified as Low Performing States (LPS), the remaining states have been named as High performing States

(HPS).

4. Eligibility for Cash Assistance:

In All women, including those from SC and S T families, LPS delivering in Government health centers like Sub- State centre, PHC/CHS/ FRU / general wards of Districts and s state Hospitals or accredited private institutions. In BPL pregnant women, aged 19 years and above and the SC HPS and ST pregnant women. State s

5. Scale of Cash Assistance (in Rs.) for Institutional Delivery:

Category	Rural Area		Urban Area	
Mother`s Package	ASHA`s Package	Mother`s Package	ASHA`s Package	
In LPS	1400	600	1000	200
In HPS	700		600	

6. Limitations of Cash Assistance for Institutional Delivery:

In LPS States All births, delivered in a health center - Government or Accredited Private health institutions. In HPS States Upto 2 live births.

7. ASHA Package is available in all LPS, NE States and in the tribal districts of all states and UTs. In rural areas it includes the following components:

Cash assistance for Referral transport for pregnant women to go to the nearest health center for delivery. Balance amount to be paid to ASHA in lieu of her services rendered by her

8. The Yojana subsidizes the cost of Caesarean Section or for the management of Obstetric complications, upto to Rs.1500/- per delivery to the Government institution, where Government specialists are not in position.

9. In LPS and HPS States, all such BPL pregnant women, aged 19 years and above, preferring to deliver at home are entitled to cash assistance of Rs.500/- per delivery, upto two live births.